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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 94/9/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

Name of the Company:

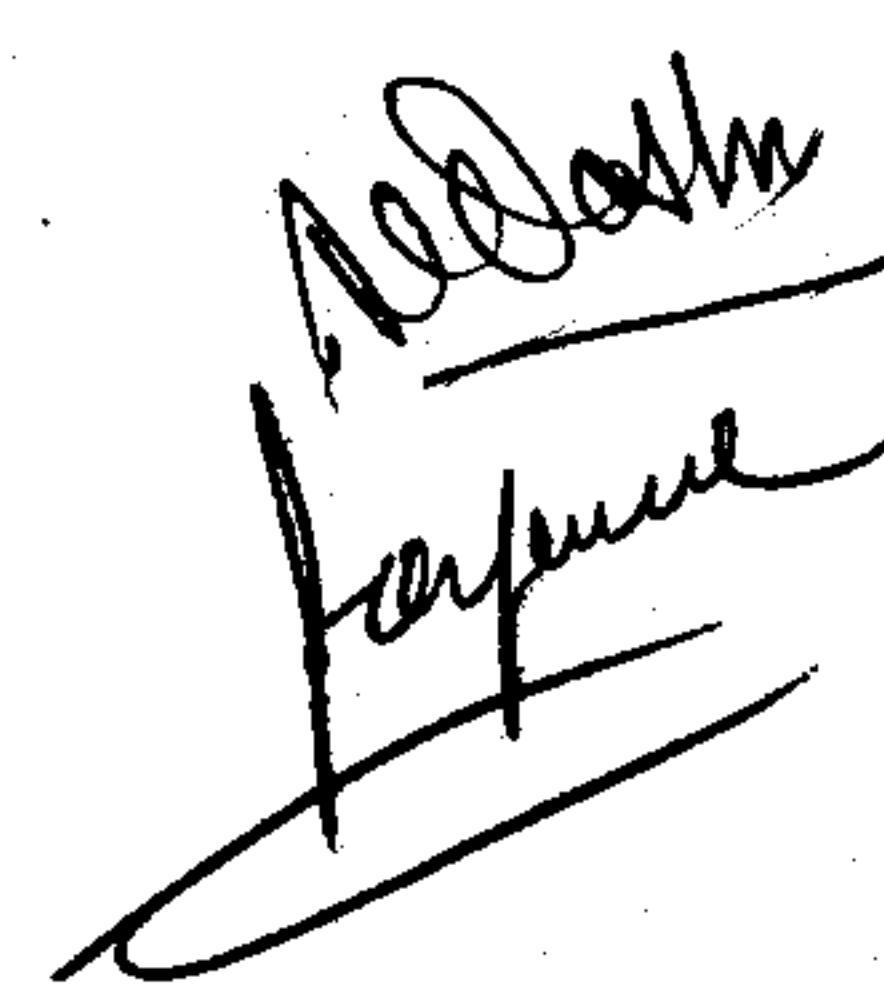
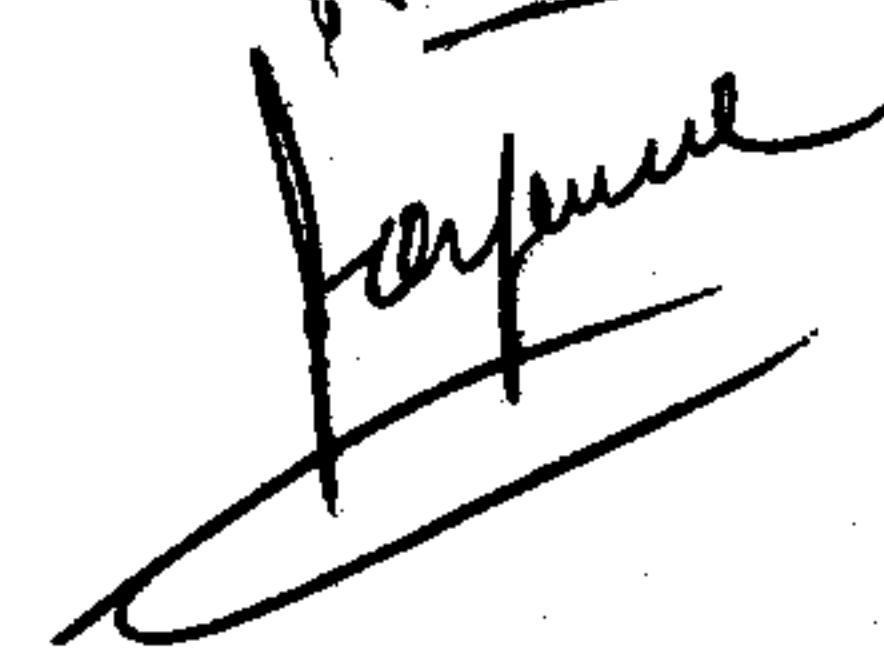
Besto Tradelink Pvt Ltd.

V/s.

SAL Steel Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy  
Code

<b>S.NO. NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1. Ashish C. Doshi	PC	Petitioners	
2. CA (Ar.) Hiten Parikh	PLA	Respondents	

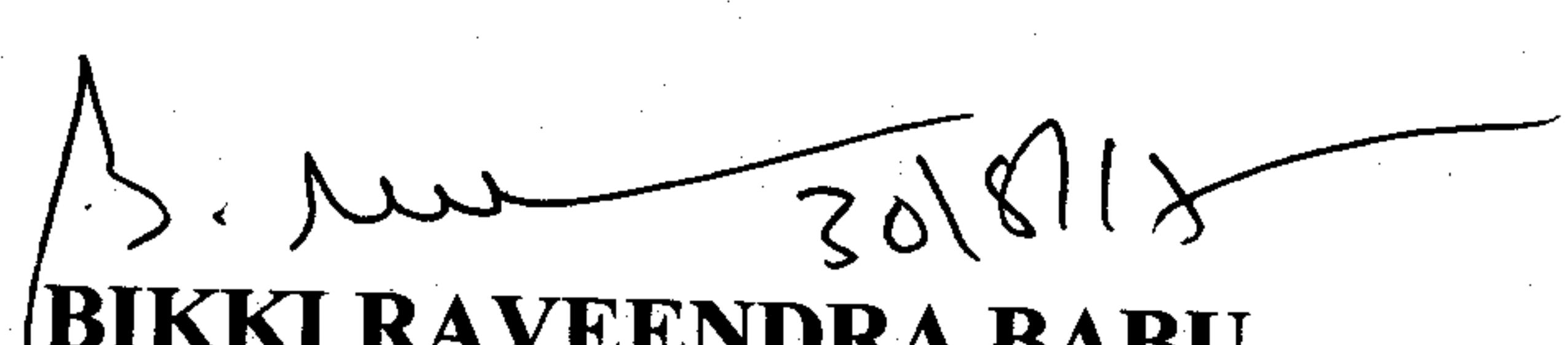
**ORDER**

Learned PCS Mr. Ashish Doshi present for Applicant/ Operational Creditor. Learned FCA Mr. Hiten Parikh present for Respondent.

Proof of service of notice on Respondent filed.

Applicant complied with section 9(b) of the Code. Applicant filed affidavit stating that he is trying for section 9 (c) certificate from the banker.

For hearing, list the matter on 01.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 30th day of August, 2017.